

**LOK SABHA
UNSTARRED QUESTION NO. 147
TO BE ANSWERED ON 17th JULY, 2017**

THEFT OF PETROL/DIESEL BY ELECTRONIC CHIPS

147. SHRI GAURAV GOGOI :
SHRI RAJESH VERMA :
SHRI JYOTIRADITYA M. SCINDIA :
SHRI A.T. NANA PATIL :

पेट्रोल लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether the cases of theft of petrol/ diesel using electronic chips/hi-tech way of cheating in various petrol pumps have been noticed/reported during the last two years and the current year and if so, the details thereof along with names of the States where such theft cases have been reported, State/UT-wise;
- (b) whether the Government has conducted any investigation/inquiry in this regard and if so, the details thereof along with number of individuals/petrol pumps owners found to be involved in such malpractices and action taken and surprise check by the Government against them, State/UT-wise;
- (c) whether the Government has taken note that due to nexus between Public Sector Oil Companies and the owners of petrol pumps, customers are getting less fuel;
- (d) if so, the details thereof along with the action taken/proposed to be taken to break such nexus and provide correct measurement of fuel to the customers in the country, State/UT/Oil Marketing Companies (OMCs)-wise;
- (e) the number of complaints / representation received by the Government regarding less supply or adulterated supply of fuels from various petrol pumps across the country during the last three years and the current year, State/UT/OMCs-wise; and
- (f) the corrective action taken/being taken by the Government on such complaints/representations?

ANSWER

पेट्रोल लयम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM &
NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a): The State/UT-wise details of theft of petrol/diesel using electronic chips/hi-tech way of cheating at the retail outlets of Public Sector Oil Marketing Companies (OMCs) namely; Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) during the last two years and current years (April – June, 2017) are annexed as Annexure – I.

Contd.....2/-

(b) to (d): The Ministry has been monitoring the joint operation across the country. The OMCs have been instructed to take strict action against the Retail Outlets, resorting to such malpractices including exploring the option of terminating the contract. The joint inspection teams comprising of the Officers of State Government and OMCs have conducted raids/surprise inspections on petrol pumps in Uttar Pradesh and Maharashtra since 27th April, 2017 onwards. Detail of such inspections till 10th July, 2017 are annexed as Annexure-II. Actions have been initiated in all cases involving malpractices as per the provision of agreement. So far OMCs have terminated 44 retail outlets.

As regards nexus between OMC field officers and dealers of petrol pumps, OMCs have informed that so far it has not been brought to their notice by any investigative agency namely UP Police STF& Crime branch Maharashtra . OMCs have referred this issue to their vigilance department who are currently investigating this aspect as well. Pending enquiry, OMCs have also transferred some field officers and put them on special duty. On completion of enquiry, further action will be initiated. Besides the same, OMCs have appointed internal committee to look at systemic issues and also look at adequacy and effectiveness of standard operating practices (SOPs).

(e) : All the complaints including less supply or adulterated supply of fuels by retail outlets received in the Ministry of Petroleum and Natural Gas regarding are forwarded to OMCs for taking action in the matter. State/UT/OMC-wise details of such complaints received by OMCs during the last three years and current year (April-June, 2017) are annexed as Annexure-III.

(f) : OMCs have reported that for minor complaints other than the ones covered under Marketing Discipline Guidelines (MDG), the dealers have been suitably counseled. For complaints covered under the MDG, the action of suspension of sales and supplies, imposing punitive action etc. has been taking by the OMCs wherever warranted.

ANNEXURE-I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 147 asked by Shri Gaurav Gogoi and others for answer on 17.07.2017 regarding 'Theft of Petrol/Diesel by Electronic Chips'.

Details of cases of theft at retail outlets using chips /hi-tech way during last two years and current year (April-June, 2017)

1	A & N ISLANDS	0
2	ANDHRA PRADESH	0
3	ARUNACHAL PRADESH	0
4	ASSAM	1
5	BIHAR	1
6	CHANDIGARH	0
7	CHATTISGARH	0
8	D&N HAVELI	0
9	DAMAN AND DIU	0
10	DELHI	0
11	GOA	0
12	GUJARAT	17
13	HARYANA	0
14	HIMACHAL PRADESH	1
15	JAMMU & KASHMIR*	0
16	JHARKHAND	0
17	KARNATAKA	0
18	KERALA	0
19	LAKSHADWEEP	0
20	MADHYA PRADESH	10
21	MAHARASHTRA	6
22	MANIPUR	0
23	MEGHALAYA	0
24	MIZORAM	0
25	NAGALAND	0
26	ORISSA	0
27	PUDUCHERRY	0
28	PUNJAB	1
29	RAJASTHAN	7
30	SIKKIM	0
31	TAMIL NADU	0
32	TELANGANA	1
33	TRIPURA	0
34	UTTAR PRADESH	51
35	UTTRAKHAND	0
36	WEST BENGAL	5
	TOTAL	101

ANNEXURE – II

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 147 asked by Shri Gaurav Gogoi and others for answer on 17.07.2017 regarding 'Theft of Petrol/Diesel by Electronic Chips'.

State-wise Summary report of RO Inspections																	
State	Inspection by	No. of ROs inspected				No. of ROs with extraneous chips				No. of ROs with extraneous wire				No. of Ros with seal broken			
		BPC	IOC	HPC	OMC	BPC	IOC	HPC	OMC	BPC	IOC	HPC	OMC	BPC	IOC	HPC	OMC
Maharashtra	STF	9	44	36	89	0	2	0	2				0	0	1	0	1
	OMC	553	1801	250	2604	0	0	0	0				0	0	1	0	1
	Special drive by OMC	40	54	121	215	0	0	0	0				0	0	1	0	1
	Total	602	1899	407	2908	0	2	0	2	0	0	0	0	0	3	0	3
Uttar Pradesh	STF	6	8	3	17	6	3	2	11	0	0	0	0	0	0	1	1
	OMC	87	608	0	695	0	0	0	0	0	0	0	0	0	0	0	0
	Special drive by OMC	1197	3429	1243	5869	6	10	6	22	2	17	14	33	3	14	9	26
	Total	1290	4045	1246	6581	12	13	8	33	2	17	14	33	3	14	10	27

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No. 147 asked by Shri Gaurav Gogoi and others for answer on 17.07.2017 regarding 'Theft of Petrol/Diesel by Electronic Chips'.

State/UT and OMC-wise detail of number of cases of Adulteration and Short delivery during the last 3 years and current year (April-June, 2017)

	State	IOCL		BPCL		HPCL		Total	
		Adulteration	Short-delivery	Adulteration	Short-delivery	Adulteration	Short-delivery	Adulteration	Short-delivery
1	A & N ISLANDS	0	0	0	0	0	0	0	0
2	ANDHRA PRADESH	23	56	17	14	51	40	91	110
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
4	ASSAM	7	9	2	2	4	3	13	14
5	BIHAR	59	50	26	53	42	19	127	122
6	CHANDIGARH	10	19	0	1	46	25	56	45
7	CHATTISGARH	8	13	7	26	19	15	34	54
8	D&N HAVELI	1	0	0	0	0	0	1	0
9	DAMAN AND DIU	0	1	0	0	0	0	0	1
10	DELHI	60	311	14	25	172	95	246	431
11	GOA	6	4	9	17	13	10	28	31
12	GUJARAT	105	121	25	95	115	35	245	251
13	HARYANA	59	133	13	12	99	58	171	203
14	HIMACHAL PRADESH	14	7	0	0	7	15	21	22
15	JAMMU & KASHMIR	4	15	5	3	3	3	12	21
16	JHARKHAND	13	26	2	17	14	13	29	56
17	KARNATAKA	53	174	127	189	167	39	347	402
18	KERALA	32	41	8	2	24	58	64	101
19	LAKSHADWEEP	0	0	0	0	7	3	7	3
20	MADHYA PRADESH	23	50	57	117	69	41	149	208
21	MAHARASHTRA	53	243	105	381	424	281	582	905
22	MANIPUR	0	0	0	0	0	0	0	0
23	MEGHALAYA	0	0	0	0	0	0	0	0
24	MIZORAM	0	0	0	0	0	0	0	0
25	NAGALAND	0	0	0	0	0	0	0	0
26	ORISSA	28	19	7	16	23	14	58	49
27	PUDUCHERRY	0	3	0	0	0	0	0	3
28	PUNJAB	27	53	5	9	42	31	74	93
29	RAJASTHAN	37	59	26	24	131	47	194	130
30	SIKKIM	0	0	0	0	1	0	1	0
31	TAMIL NADU	68	124	48	65	109	75	225	264
32	TELANGANA	35	119	15	71	159	65	209	255
33	TRIPURA	0	0	0	0	0	0	0	0
34	UTTAR PRADESH	136	285	40	21	11	17	187	323
35	UTTRAKHAND	9	26	5	8	200	102	214	136
36	WEST BENGAL	29	52	13	12	23	45	65	109
	TOTAL	899	2013	576	1180	1975	1149	3450	4342